

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 135/397-398/NCLT/AHM/2016 (New)
CP No. 68/397-398/CLB/MB/2014 (Old)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2018**

Name of the Company: Manojkumar T. Mevalal & Ors.
V/s.
Venus Lifestyles Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Manoj Mevalal	Director		M.T. Mevalal
2.				

ORDER

Petitioner Mr. Manojkumar Mevalal present in person. None present for Respondents.

Mr. Manojkumar Mevalal appearing as petitioner requested for time (being one of the director of the company).

List the matter on ~~30.04.2018~~. 01.5.2018


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of March, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL